

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.20/Chd/CHD/2018

In the matter of:

DNG Road Lines.

....Petitioner.

Versus.

Hartek Power Private Limited.

....Respondent.

Present: Mr.Deepankur Sharma, Advocate for the petitioner.

Notice of this petition to the respondent-corporate debtor for 21.02.2018. Notice be sent by collecting the same from the registry to the respondent-corporate along with the copy of petition and entire paper book immediately by speed post and to file the affidavit of service at least two days before the date fixed with the postal receipts and tracking reports.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 23, 2018.
Ashwani